



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-118/NCLAT/CHN BEN/2026

Dated: 11th Aug 2026

NOTICE

Ref: 1. F.No. 012-113/NCLAT/CHN BEN/2026 dated 07th Aug 2026

2. F.No. 012-114/NCLAT/CHN BEN/2026 dated 07th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide references cited, is **14.08.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath
2.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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